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(1872) 09 CAL CK 0009

Calcutta High Court

Case No: Reference, No. 11B

Gaurinath Mookerjee APPELLANT

Vs

Madhumani Peshakar RESPONDENT

Date of Decision: Sept. 6, 1872

Judgement

1. We are of opinion that the principles which governed the English cases cited by the Judge are applicable to this country, and that his decision was correct.